

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

34. C.P. 1230/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: Kirtish Moghe

V/S

Saphal Hospital And Research Center Pvt. Ltd. And Anr

SECTION 241(1) OF COMPANIES ACT, 2013

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**ORDER**

The matter is taken up through virtual hearing.

Due to paucity of time, matter could not be heard. List this matter on  
**20.09.2021.**

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)